COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 257 OF 2015

Dated: 22nd October, 2018

Present: Hon'ble Mr. Justice N.J. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s Jaiprakash Power Ventures Ltd.

.... Appellant(s)

Vs.

Madhya Pradesh Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.

Mr. Ahahay Chandilya

Mr. Akshay Shandilya

Counsel for the Respondent(s) : Ms. Anuradha Mishra

Mr. Nitin Gaur for R-2

<u>ORDER</u>

As agreed by the learned counsel for the parties, list the matter for hearing on 13.03.2019.

(S.D. Dubey)
Technical Member
Pr/kt

(Justice N.K. Patil) Judicial Member